

2017
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 280 – A

Dated, Calcutta, the 18th January, 2017

**From : Shri Subhasis Dasgupta,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

To :

- 1) The District Judge of all Districts
Including Andaman & Nicobar Islands,**
- 2) The Chief Judge, City Civil Court, Calcutta,**
- 3) The Chief Judge, City Sessions Court, Calcutta,**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta,**
- 5) The Secretary, Judicial Department, Govt. of West Bengal,**
- 6) Members of the Registry, The Hon'ble High Court,**
- 7) Director, West Bengal Judicial Academy.**

**Sub. : Filling up vacancies of Registrar/Secretary, Recovery Officer
and Assistant Registrar on deputation basis in Debts Recovery
Appellate Tribunals (DRATs) and Debts Recovery Tribunals
(DRTs) under Ministry of Finance, Government of India.**

Sir,

With reference to the subject captioned above, I am directed to inform that a Vacancy circular bearing F.No.8/24/2016-DRT dated 05.01.2017 as received from the Ministry of Finance, Department of Financial Services, Government of India, has been **uploaded** in the website of the Hon'ble Court for information of all the Judicial Officers fulfilling the requisite eligibility criteria for the Posts of Registrar/Secretary in Debts Recovery Appellate Tribunals (DRATs) and Debts Recovery Tribunals (DRTs), Recovery Officer and Assistant Registrar in Debts Recovery Tribunals (DRTs) on deputation basis.

I am to request you to inform the eligible and willing officers to visit the website and download the contents and to forward the filled in application (in prescribed format) along with requisites, sought for (if any), so as to reach this court on or before **30th January 2017** positively for taking for further necessary action in the matter.

Yours faithfully,

Sd/-

Registrar (Judicial Service)

F. No.8/24/2016-DRT
Government of India
Ministry of Finance
Department of Financial Services

Jeevan Deep Building,
10, Sansad Marg, New Delhi,
Dated, 5th January, 2017.

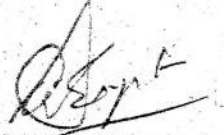
Vacancy Circular

Subject: Filing up of vacancies of Registrar/Secretary and Recovery Officer on promotion/deputation basis and Assistant Registrar on deputation basis in Debts Recovery Appellate Tribunals (DRATs)/Debts Recovery Tribunals (DRTs) under Department of Financial Services, Ministry of Finance.

It is proposed to fill 21 vacancies of Registrar/Secretary in the pay scale of PB-3 Rs.15600-39100 + Grade Pay of Rs. 7600 (pre-revised) in Debts Recovery Appellate Tribunals (DRATs) and Debts Recovery Tribunals (DRTs) on promotion/deputation basis, 18 vacancies of Recovery Officer in the pay scale of PB-3 Rs.15600-39100 + Grade Pay of Rs. 6600 (pre-revised) in Debts Recovery Tribunal (DRTs) on promotion/deputation basis and 08 vacancies of Assistant Registrar in the pay scale of PB-3 Rs.15600-39100 + Grade Pay of Rs. 6600/(pre-revised) in Debts Recovery Tribunals (DRTs) on deputation basis.

2. Eligible and interested officers may submit their applications, duly filled in the prescribed proforma, through proper channel only (i.e. their Cadre Controlling Authority) along with duly filled in Part-II of the application form and attested/certified copies of Annual Confidential Reports (ACRs)/Annual Performance Appraisal Reports (APARs)/grading for the last five years i.e. from 2011-12 to 2015-16. In case, ACR/APAR/grading for a period of more than 3 months is not recorded, then ACR/APAR/grading prior to 2010-11 for the matching period may be forwarded along with 'No Report Certificate' (NRC) for such period(s) so as to reach the undersigned on or before 17th February, 2017.

3. The details of vacancies, eligibility, desirable qualification and other conditions for promotion/deputation are enclosed as Annexure alongwith the application form. These details as well as the application form are also available on this Department's website at <http://financialservices.gov.in/ncapp/Vacancycircularsindex.aspx>.


(V.V.S. Kharayat)

Under Secretary to the Government of India
Tele : 23748741

The Director, CS-I (D), Department of Personnel & Training, Lok Nayak Bhawan, New Delhi -

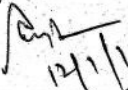
It is requested that the vacancy circular may be given wide publicity and applications of eligible and interested officers whose services can be spared immediately, so as to reach this Department before the last date.

Copy to:

1. The Joint Secretary (Establishment) of all Ministries/Departments of Government of India.
2. The Chief Secretary, State Governments.
3. The Controller General of Accounts, Ministry of Finance, Department of Expenditure, 8th Floor, Lok Nayak Bhawan, Khan Market, New Delhi.
4. The Chairman/CMDs/MDs of all PSBs.
5. Registrar all High Courts.

With a request to kindly forward the applications of eligible and interested officers whose services can be spared immediately, so as to reach this Department before the last date.

6. The NIC Cell, 2nd Floor, Jeevan Deep Building, New Delhi- with a request to upload the vacancy circular on the official website of DFS immediately.

Sankar

14/1/17

1. Details of vacancies

The details of 47 existing and anticipated vacancies up to 30.06.2017 are as under:-

Registrar – 21 vacancies

Existing:- 18 vacancies in DRTs at Ahmedabad, Aurangabad, Chandigarh (3 Nos.), Cuttack, Dehradun, Delhi, Guwahati, Hyderabad, Jabalpur, Kolkata (2 Nos.), Mumbai (3 Nos.), Patna and DRAT, Allahabad.

Anticipated:- 03 vacancies in DRT at Kolkata, and DRAT, Kolkata and DRAT, Mumbai.

Recovery Officer: - 18 vacancies

Existing:- 09 vacancies in DRTs at Ahmedabad, Aurangabad, Chandigarh (2 Nos.), Coimbatore, Jaipur, Pune and Siliguri (2 Nos.).

Anticipated:- 09 vacancies in DRTs at Aurangabad, Chandigarh (2 Nos.) Delhi, Guwahati, Hyderabad, Nagpur, Patna, Ranchi.

Assistant Registrar total vacancies: - 08

Existing:- 03 vacancies in DRTs at Ahmedabad (2 Nos.) and Guwahati.

Anticipated:- 05 vacancies in DRTs at Bangalore, Delhi, Jaipur and Kolkata and Siliguri.

The number of vacancies is subject to change without any notice.

2. Eligibility

REGISTRAR/SECRETARY: Pay scale - PB-3 Rs.15600-39100 + Grade Pay of Rs. 7600 (pre-revised)

On Deputation basis

- (i) Officers of the Central Government or State Government or Union territory Administration or State Judicial Service:
 - (a) Holding analogous post on regular basis in the parent cadre or Department; or
 - (b) Under Secretary with five years' service in the grade rendered after appointment thereto on a regular basis in pay band – 3, Rs. 15600 – 39100 with grade pay of Rs. 6600 (pre-revised) or equivalent Group 'A' Gazetted Officer in the parent cadre or Department."
- (ii) Scale V Officers of the Public Sector Banks (PSBs) holding analogous Post; or
- (iii) Scale-IV Officers of PSBs with five years' service in the scale.
- (iv) Officers in the PSBs who have already held the post of Secretary/ Registrar or equivalent post on regular basis in a Tribunal for a period of three years.

Desirable qualification:

Preference will be given to persons having legal experience or experience in judicial or recovery matters.

On Promotion basis

Departmental Assistant Registrar/Recovery Officers with five years' regular service shall also be considered along with outsiders and in case the Departmental candidate is selected, the post will be treated to have been filled up by promotion.

RECOVERY OFFICER : Pay scale - PB-3 Rs.15600-39100 + Grade Pay of Rs. 6600 (pre-revised)

On Deputation basis

- (i) Officers of the Central Government or State Government or Union territory administration or State Judicial Service:
 - (a) Holding analogous post on regular basis in the parent cadre or Department; or
 - (b) Section Officer with five years' service in the grade rendered after appointment thereto on a regular basis in pay band - 3, Rs.15600-39100 with grade pay of Rs. 5400 (pre-revised) or equivalent Group 'B' Gazetted Officer in the parent cadre or Department.; or
 - (c) Section Officer with six years' service in the grade rendered after appointment thereto on a regular basis in pay band - 2 Rs.9300 - 34800 with grade pay of Rs. 4800 (pre-revised) or equivalent Group 'B' Gazetted Officer in the parent cadre or Department; or
 - (d) Section Officer with seven years' service in the grade rendered after appointment thereto on a regular basis in pay band - 2, Rs. 9300 - 34800 with grade pay of Rs. 4600 (pre-revised) or equivalent Group 'B' Gazetted Officer in the parent cadre or Department.";
- ii) Scale IV Officer of the Public Sector Banks (PSBs) holding analogous post; or
- iii) Scale-III Officers of PSBs with five years' service in the scale; or
- iv) Officers in the PSBs who have already held the post of Recovery Officer or equivalent post in a Tribunal for a period of three years.

Desirable qualification:

Preference will be given to persons having legal experience or experience in recovery matters.

On Promotion basis

Departmental Section Officers with eight years' regular service shall also be considered along with outsiders and in case the Departmental candidate is selected, the post will be treated to have been filled up by promotion.

ASSISTANT REGISTRAR : Pay scale - PB-3 Rs.15600-39100 + Grade Pay of Rs. 6600 (pre-revised)

- i). Officers of the Central Government or State Government or Union territory Administration or State Judicial Service:

- (a) Holding analogous post on regular basis in the parent cadre or Department; or
 - (b) Section Officer with five years' service in the grade rendered after appointment thereto on a regular basis in pay band – 3, Rs.15600-39100 with grade pay of Rs. 5400 (pre-revised) or equivalent Group 'B' Gazetted Officer in the parent cadre or Department.; or
 - (c) Section Officer with six years' service in the grade rendered after appointment thereto on a regular basis in pay band – 2, Rs.9300 – 34800 with grade pay of Rs. 4800 (pre-revised) or equivalent Group 'B' Gazetted Officer in the parent cadre or Department.; or
 - (d) Section Officer with seven years' service in the grade rendered after appointment thereto on a regular basis in pay band – 2, Rs. 9300 – 34800 with grade pay of Rs. 4600 (pre-revised) or equivalent Group 'B' Gazetted Officer in the parent cadre or Department.";
- ii) Scale IV Officers of the Public Sector Banks (PSBs) holding analogous post; or
 - iii) Scale-III Officers of PSBs with five years' service in the scale; or
 - iv) Officers, who have already held the post of Assistant Registrar or equivalent post in a Tribunal for a period of three years.

Desirable qualification:

Preference will be given to persons having legal experience or experience in judicial or recovery matters.

The crucial date for determining the eligibility in respect of existing vacancies will be the last date for receipt of application while in respect of anticipated vacancies, it will be the date on which these vacancies are expected to arise.

3. Age

The maximum age limit for deputation shall be 56 years as on the last date of receipt of applications.

4. Cooling Off:

The candidate must fulfil a 'cooling off' period of 3 years from the date of his return from previous deputation.

5. The selected Departmental candidates will be appointed on promotion and outsiders will be appointed on deputation basis for a period of three years, which may be curtailed or extended in the interest of administrative exigencies. The pay and other terms and conditions of deputation will be governed by the Department of Personnel and Training Office Memorandum No. 6/8/2009-Estt. (Pay II) dated 17.06.2010, as amended from time to time.

6. A separate application is to be submitted for each post by the candidates who apply for more than one post.

7. No applicant will be permitted to withdraw his/her candidature after selection. Doing so will attract blacklisting of such candidates for future deputation in DRTs/DRATs.

8. The Department reserves the right to relax the conditions in the interest of administrative exigencies for any class or category of persons applying for any of the aforesaid post.

Form of Application

Part-I : (To be filled by the Applicant): (No column should be left blank)
 Separate application to be submitted for separate post(s)

1.	Name of the applicant (in block letters):							Recent Passport size Photo, cross signed by the candidate should be pasted here	
2.	Post applied for: Names of places/stations in order of preference (in block letters): 1. _____ 2. _____ 3. _____								
3.	(a) Date of Birth								
	(b) Age as on last date for receipt of application i.e. as on-----2017.							_____ years _____ months _____ days	
	(c) Date of Retirement/superannuation								
4.	a) Date of Joining Service								
	b) Name of the Service								
5.	Details of postings in last 10 years, starting with present post held: (Note: To be filled by all Applicants)								
	Sl	Desig nation	Deptt./ Office/ Org.	Whether post held on Regular/adhoc/ officiating/ deputation basis	Whether Group 'A' / 'B' / 'C' / or ('Scale' in respect of officer from PSBs)	Whether Gazetted / Non-Gazetted (Not Applicable in respect of officers from PSBs)	Scale of pay / Pay Band + Grade Pay	Period	
								From	To
1.									
6.	POST HELD ON REGULAR BASIS								
	a) Name of the post								
	b) Whether Group 'A'/'B' Gazetted								
	c) Scale of pay / Pay Band + Grade Pay								
	d) Date of appointment on regular basis in Group 'A' (Gazetted)/ Group 'B' (Gazetted) post								
	e) Whether employed under Central Government / State Government / Court / Tribunal or Public Sector bank								
7.	Present Basic Pay								
8.	For Officers of Public Sector Banks (PSBs) only :								
	a) Present Scale-III/IV/ V								
	b) Date of appointment in present scale on regular basis								
9.	a) Educational Qualifications								
	b) Professional qualifications, if any								
10	Experience, particularly relating to legal matters								
11	Date of return from last ex-cadre post, if any								

	a) Date of completion of cooling off period, if applicable		
12	Whether belongs to SC/ST/OBC/PH		
13	Whether all eligibility conditions are fulfilled.		
14	a) Whether worked in the DRT/ DRAT earlier. If so, give name of DRAT/DRT(s) and period of deputation		
	b) Whether attended interview for the posts in DRT/DRAT earlier. If so, year of appearance and the number of attempts.		
15	a) Postal Address for communication with PIN Code and /Fax Number (in block letters) Telephone No. Mobile No. E-mail ID		
	b) Postal address of parent department with PIN Code and Telephone/Fax Numbers/E-mail ID. (in block letters)		

I certified that the information furnished above by me is correct.

Signature of the Applicant with date

Part-II :

(To be filled by Cadre Controlling Authority of the applicant)

OFFICE OF

1. Certified that the particulars given above by the applicant are correct as per records available in the Department/ Office of
2. It is also certified that Shri/Smt/Ms is clear from vigilance angle and no disciplinary proceedings are pending or contemplated against him/her.
3. It is also certified that Integrity of Shri/Smt/Ms..... is beyond doubt.
4. It is certified that No Major/Minor penalty has been imposed on Shri/Smt/Ms..... During the last 10 years.
5. The attested copies of the Annual Confidential Reports (ACRs)/Annual Performance Appraisal Reports (APARs)/ Gradings for the last 5 years i.e. 2015-16, 2014-15, 2013-14, 2012-13, 2011-12 are enclosed along with NRC for the period(s) [if ACR/APAR/ Grading for a period more than 3 months is not recorded then ACRs/APARs/ Grading prior to 2009-10 for the matching period need to be forwarded along with No Report Certificate (NRC)].
6. It is hereby certified further that this Department/Office shall have no objection to the relieving of the said officer immediately, in case Shri/Smt/Ms..... is selected for the post of in Debts Recovery Appellate Tribunal/Debts Recovery Tribunal.

(Name, Signature & Telephone No.
of Officer with Official Stamp)

Place: _____
Date: _____